

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2780
ANSWERED ON:30.07.2014
SUICIDES BY TEACHERS OF KVS
Hansdak Shri Vijay Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether reports of teachers of Kendriya Vidyalaya Sangathan (KVS) allegedly committing suicides or resigning from service have come to the notice of the Government;
- (b) if so, the number of such cases so reported during the last three years, region-wise;
- (c) whether there exist any grievance redressal mechanism (GRM) in KVS and if so, the details of procedural structure of such mechanism;
- (d) the manner in which such mechanism has been given adequate publicity for the information of teachers along with the number of complaints received, resolved and pending with the GRM during the last three years, region-wise particularly in the Jharkhand and Delhi region;
- (e) whether any assessment has been made regarding the effectiveness of such mechanism; and
- (f) if so, the details thereof and the measures being taken to make such mechanism more objective?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b) During the last three years, two cases of suicide and 371 resignations by teachers of Kendriya Vidyalaya (KV) have been reported as per details given in Annexure -I.
- (c) Yes, Madam. The Grievance Redressal mechanism as prescribed by Department of Administrative Reform & Public Grievances (DARPG) has been implemented in Kendriya Vidyalaya Sangathan (KVS). In KVS HQ there is a Central Grievance Officer and a Regional Grievance Officer at each regional office to redress the grievances received from the employees of KVS / public. Besides, there is a Central Public Grievance Redressal and Monitoring System (CPGRAMS) portal allotted by Department of Administrative Reforms and Public Grievances (DARPG). Grievances received through CPGRAM portal (on line) area also redressed at the level of KVS HQ and Regional Offices (online). The grievance can be registered on CPGRAM portal by any person including employees of KVS.
- (d) The Scheme for redressal of public grievance was circulated amongst all Regional Offices of KVS and the Vidyalayas under their jurisdiction. Redressal of grievances on CPGRAMs portal has been given wide publicity by linking KVS website with CPGRAM portal of the Government of India, to enable public and KVS employees to register their grievances. A list of grievances received and disposed during the last 03 years Region-wise including Jharkhand & Delhi Region given in Annexure-II.
- (e) & (f) The status of all grievances is monitored regularly on monthly basis in KVS and the grievance redress mechanism is working quite effectively.